

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

DATED THIS THE 5TH DAY OF APRIL 1999.

Coram:- Hon'ble Mr. S. Dayal, A.M.
Hon'ble Mr. S.K. Agarwal, J.M.

ORIGINAL APPLICATION NO. 1205/1997

Narendra Kumar,
son of Shri Ram Dhani Ram,
resident of village Chhimiya,
Post Mugal Sarai, Distt. Chandauli (Varanasi)
Counsel for the applicant Sri R.P. Singh, Adv.
. . . Applicant.

Versus

1. Union of India,
through the Secretary Ministry of
Post and Telegraph, New Delhi.
2. Senior Superintendent,
R.M.S. Allahabad.
3. Inspector, R.M.S. A-II,
Sub- Division, Varanasi.

Counsel for the respondents Sri N.B. Singh, Adv.
. . . Respondents.

ORIGINAL APPLICATION NO. 1203/1997.

Harish Kumar Singh,
son of Sri Vijayi Singh
resident of 1-16 Block Diesel Colony,
Mugal Sarai, District Chandauli.
Counsel for the applicant Sri R.P. Singh, Adv.
. . . Applicant.

Versus

1. Union of India,
through the Secretary Ministry of
Post and Telegraph, New Delhi.

2. Senior Superintendent,
R.M.S. Allahabad.

3. Inspector, R.M.S. A-II,
Sub- Division, Varanasi.

Counsel for the Respondents Sri N.B. Singh, Adv.
. . . Respondents.

ORIGINAL APPLICATION NO. 1206/1997

Rajesh Kumar Srivastava,
son of Sri Sri Ram Srivastava,
resident of Radhay Shyam Ram, Block No.1,
Mugal Sarai, District Chandauli.

Counsel for the applicant Sri R.P. Singh, Adv.
. . . Applicant.

Versus

1. Union of India
through the Secretary, Ministry of
Post and Telegraph, New Delhi.

2. Senior Superintendent,
R.M.S., Allahabad.

3. Inspector, R.M.S. A-II,
Sub- Division, Varanasi.

Counsel for the respondents Sri N.B. Singh, Adv.
. . . Respondents.

ORIGINAL APPLICATION NO. 1204/1997

Suresh Kumar Shukla,
son of Sri Dhairya Mitra Shukla,
resident of Rail Daak Seva Vishram Grah,
Mugal Sarai, District Chandauli.

Counsel for the applicant Sri R.P. Singh, Adv.
. . . Applicant.

Versus

1. Union of India,
through Secretary Ministry of Post and Telegraph
New Delhi.

2. Senior Superintendent,
R.M.S. Allahabad.

3. Inspector, R.M.S. A-II,
Sub- Division, Varanasi.

Counsel for the Respondents: Sri N.B. Singh, Adv.

. . . Respondent:

ORDER

(By Hon'ble Mr. S. Dayal, Member (A.))

In these O.As. the applicants have sought direction to the respondents to consider the candidature of the applicants for the post of Extra Department Agents in Mugal Sarai in pursuance of requisitions sent by respondents to the Employe Exchange vide letter dated 13.8.97. It is the case of the applicants that they were not sponsored by the Employment Exchange while the other candidates have been sponsored and therefore the applicants could not be considered in the selection.

2. The respondents have filed supplementary counter reply in these cases and they have mentioned that the department had taken a decision to cancel the entire process of selection because of some irregularities in procedure. In view of this fact the selection itself does not remain and the relief sought by the applicants can not be allowed. Therefore all these O.As. are dismissed. There shall be no order as to costs.


Member (A.)


Member (A.)

Nafees.